

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 33/BB/ 2018	-	For hearing	Rule 6 of IB	M/s Hemang Resources Ltd Vs M/s Sree Venkateshwara Sponge and Power Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

Hari Babu Thota
9740237291

Applicant
M/s. Hemang Resources
Ltd



K.R. Sreenivasa Patavardhan
9845635642

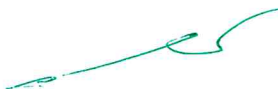
Corporate Debtor

K.R. S. Patavardhan

ORDER

PCS for Operational Creditor is present. Shri K.R.Sreenivasa Patavardhan, Advocate filed vakalath for Corporate Debtor. For filing objections if any, list it on 16/03/2018.


Member (T)


Member (J)